

**SCHEDULE I
FORM A**

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ES GREEN POWER PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	ES Green Power Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	05 th May, 2015
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC-Bangalore, Ministry of Corporate Affairs
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U40106KA2015PTC080095
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No. 55, Solar Tower, 6 th Main, 11 th Cross, Lakshmaiah Block, Ganganagar Bengaluru Bangalore KA 560024
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	3 rd November, 2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Chandra Sekhar Kandukoori # 41/A2, 3 rd Cross, Navy Layout Chikkabanavara - Post Bangalore-560 090, India Mobile +91 80 7967 7873 Email: chandra@kcsassociates.co.in IBBI/IPA/002/IP/N00985/2020-21/13309 valid upto 17.5.2023
8	LAST DATE FOR SUBMISSION OF CLAIMS	2 nd December, 2022

Notice is hereby given that the ES Green Power Private Limited has commenced voluntary liquidation on 3rd November, 2022

The stakeholders of ES Green Power Private Limited are hereby called upon to submit a proof of their claims, on or before 2nd December, 2022 to the liquidator at the address mentioned against item 7.



The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 4th November, 2022
Place: Bangalore



A handwritten signature in black ink, appearing to read "C. Sekhar".

Chandra Sekhar Kandukoori
Liquidator